

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-121/(ND)/2017

In the matter of :

M/s. Chauran Sales (P) Ltd and Carries
Portfolio Management (P)Limited and M/s.
Huron Builders Private Limited

.. PETITIONER

SECTION :

Under Section 230-232

Order delivered on 09.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Rajiv K. Goel, Advocate

For the Respondent/Corporate Debtor : -

For the Intervener :

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved.



R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
9.10.2017